

CLOVES GRADING AND MARKING RULES.

1. **Short title and commencement:-** (1) These rules may be called the Cloves Grading and Marking Rules, 1997.
 - (2) They shall apply to cloves whole and cloves ground (powdered).
 - (3) They shall come into force from the date of their publication in the official Gazette.
2. **Definition :-** In these rules, unless the context otherwise requires.-
 - (a) "Agmark label" and "Agmark replica" mean the Agmark label and the Agmark replica as specified in the General Grading Marking Rules, 1988 ;
 - (b) "Agricultural Marketing adviser" means the Agricultural Marketing Adviser to the Government of India ;
 - (c) "Authorised packer" means a person or body of persons who has been granted a certificate of Authorisation to grade and mark the cloves whole and/or cloves powder in accordance with the grade standards and procedure prescribed under these rules ;
 - (d) "Approved Chemist" means chemist approved by the competent authority to undertake Agmark grading ;
 - (e) "Approved laboratory" means laboratory approved by the competent authority for testing of cloves whole and/or cloves powder for Agmark grading ;
 - (f) "Certificate of Authorisation" means a certificate issued under rule 3 of the General Grading and Marking Rules, 1988 ;
 - (g) "General Grading and Marking Rules" means the General Grading and Marking Rules, 1988 under the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937) ;
 - (h) "Grade designation mark" means the Agmark level or the Agmark replica referred to in sub-rule (1) or sub-rule (2) of rule 5, as the case may be of these rules;
 - (i) "Clove stem" means stalk of above bud and flowers;
 - (j) "Headless clove" means cloves consisting of only the receptacle and sepals without the dome shaped head;
 - (k) "Khoker clove" means cloves which have undergone fermentation due to improper drying with a pale-brown colour, whitish mealy appearance and wrinkled surface ;
 - (l) "Mother clove" means the fruit of clove tree in the form of an oval brown berry surmounted by four incurved sepals ;
 - (m) "Schedule" means a schedule appended to these rules.
3. **Grade designations.-** For the purpose of these rules the grade designation shall be the name of the grades which indicate the quality of cloves whole or cloves powder as given under column 1 of Schedule -II and Schedule-III
4. **Definition of quality.-** For the purpose of these rules the definition of the quality shall be such as given against each grade designation from columns 2 to 9 of schedule -II and from columns 2 to 8 of Schedule-III
5. **Grade designation marks.-** (1) The grade designation mark shall consist of the Agmark label as specified in Part I of Schedule-I and shall specify the name of the commodity, grade designation and a design consisting of an outline map of India with the word "AGMARK" and a figure of the rising sun resembling the design as specified in part -I of Schedule-I ; or
 - (2) Notwithstanding anything contained in sub rule (1), the Agricultural Marketing Adviser or an officer authorised by him in this behalf may, subject to the conditions specified in sub-rule (4) of rule 10 of the General Grading and Marking Rules, 1988 permit an authorised packer to use Agmark replica as specified in part-II of Schedule-I consisting of a design incorporating the number of Certificate of Authorisation, the word "AGMARK", the name of the commodity and grade designation, instead of Agmark label.
6. **Method of packing.-**(1)Cloves whole shall be packed in new, clean, sound and dry bags of Jute. cloth laminated with polyethylene or poly-propylene or high density polyethylene bags/pouches ;
 - (2) Cloves powder shall be packed in new clean sound and dry containers made of glass, tin, aluminum or in pouches made of laminated/metallised/multilayered food grade plastic materials;
 - (3) The containers shall be free from insect infestation, fungus contamination, undesirable or obnoxious smell and substances which may damage the contents;

- (4) Each container shall be securely closed and suitably sealed;
- (5) Suitable number of consumer packs containing graded material of the same grade designation and from the same lot/batch may be packed in master containers such as wooden cases, cardboard cartons etc.

7. **Method of Marking.**- (1) A grade designation mark shall be securely affixed to or printed on each container of cloves whole or powder in a manner approved by the Agricultural Marketing Adviser or an officer authorised by him in this behalf in accordance with rule 11 of the General Grading and Marking Rules, 1988;

(2) In addition to the grade designation mark the following particulars shall be clearly and indelibly marked on the label or on the package:-

- (a) Place of packing,
 - (b) Date of packing in month and year,
 - (c) Lot/batch number,
 - (d) Net weight,
 - (e) Grade,
 - (f) Maximum retail price inclusive of all taxes,
 - (g) Name and address of the authorised packer,
 - (h) Name of the grading laboratory,
 - (i) Date of expiry,
- (3) The authorised packer may after obtaining prior approval of the Agricultural Marketing Adviser or an officer authorised by him in this behalf in accordance with rule 11 of the General Grading and Marking Rules, 1988, mark his private trade mark on the package .

Provided that the same does not indicate quality other than that indicated by the grade designation mark affixed to the package in accordance with these rules.

8 **Special conditions for grant of certificate of authorisation.**-Notwithstanding anything contained in sub-rule (8) of rule 3 of the General Grading and Marking Rules, 1988, the Certificate of Authorisation for grading and marking of cloves whole and/or cloves powder shall not be granted if :-

- (a) The authorised packer have not either set up his own laboratory manned by an approved chemist for testing the quality of cloves whole and/or cloves powder in accordance with the prescribed quality standards or

does not have an agreement with an approved laboratory for the purpose.

- (b) The authorised premises for processing, grinding and packing are not maintained in perfect hygienic and sanitary conditions;
- (c) The personnel engaged in these operations are not in sound health and free from any contagious disease.

SCHEDULE-1 Part - I
[See Rule 5 (i)]
Grade designation mark
(DESIGN ON AGMARK LABEL)



SCHEDULE-1 Part- II
[See Rule -5 (ii)]
Grade designation mark
(DESIGN OF AGMARK REPLICA)



Name of Commodity
Grade

SCHEDULE –II

Grade designation and definition of quality of Cloves whole (Laung)

Grade designation	Definition of quality						
	Special requirements						
	Organic extraneous matter percent by mass (maximum)	Inorganic extraneous matter percent by mass (maximum)	Headless cloves percent by mass (maximum)	Immature and khoker cloves percent by mass (maximum)	Insect damaged cloves percent (maximum)	Moisture content percent by mass (maximum)	Volatile oil content on dry basis ml/100 gm (minimum)
1	2	3	4	5	6	7	8
Grade-I	0.5	0.1	3.0	1.0	0.1	10.0	20.0
Grade-II	1.0	0.3	5.0	3.0	0.5	10.0	18.5
Grade-III	1.0	0.5	10.0	5.0	1.0	10.0	17.5

SCHEDULE-II(Continued)

General requirements

9

Cloves, whole (Laung) shall :-

- be the dried fully grown but unopened floral bud of cloves tree, *Syzygium aromaticum* (L) Merril et pery syn.. [*Eugenia coryophyllus* (C : Sprengel) Bullock et-Harrison;]
- be of a reddish brown to blackish brown colour ;
- have a strong aromatic, spicy odour and characteristic flavour;
- be free from off-flavour, rancid taste, mustiness, mould growth, insect infestation, rodent contamination and added coloring matter;
- comply with the restrictions in regard to aflatoxin, metallic and other naturally occurring toxic substance contamination, insecticide residues and other provisions prescribed under the Prevention of Food Adulteration Rules, 1955 as amended from time to time.

Explanation :-

- "Insect damaged cloves" means the cloves that the partially or wholly bored by the insects.
- "Inorganic extraneous matter" means dust, dirt, stones and lumps of earth.
- "Organic extraneous matter" includes vegetative parts of cloves plant, other than cloves, such as tendrils, peduncles, clove stems, mother cloves etc.

SCHEDULE-III

(See rules 3 and 4)

Grade designation and definition of quality of cloves powder

Grade designation	Definition of quality					
	Special requirements					
	Moisture Content Percent By mass (maximum)	Total ash content percent by mass on dry basis (maximum)	Acid insoluble ash, percent by mass, on dry basis (maximum)	Crude fibre percent by mass on dry basis (maximum)	Non-volatile ether extract percent by mass, on dry basis (minimum)	Volatile oil content ml/ 100 gm on dry basis (minimum)
1	2	3	4	5	6	7
Grade-I	10.0	7.0	0.5	10.0	20.0	20.0
Grade-II	10.0	7.0	0.5	12.0	10.0	17.5

General requirements

8

Cloves powder shall :-

- be the powder obtained by grinding clean and sound cloves ;
- be brown colour with strong spicy flavour and characteristic taste;
- be free from any off-flavour, rancid taste or mustiness;
- be free from added coloring matter, preservative or foreign starch;
- be free from dirt, mould growth and insect infestation;
- comply with the restrictions in regard to aflatoxin, metallic and other naturally occurring toxic substances contamination, insecticide residues and other provision prescribed under the Prevention of Food Adulteration Rules 1955 as amended from time to time

Note : Principal rules were published in the Gazette of India, Part II, Section 3, sub-section (i) dated 31-5-1997 vide G.S.R. 243. Dated 30-04-1997.